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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.07.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/2018	For dismissal	Sec 10 of I&B code	M/s Shantha Projects Limited	S Peer Mohd Advocate	State bank of India	Shri Deepak

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: **S. PEER MOHAMED**  
**Advocate**  
**9350970806**

**PETITIONER**



RESPONDENT/s :

**ORDER**

Shri Peer Mohamed, learned counsel for the petitioner is present. None for the State Bank of India. Chief Manager of the State Bank of India is directed to be present on the next date of listing to assist the Tribunal. Post the case on 09.08.2018.

  
**Member(T)**

Prema Murray- Steno

  
**Member (J)**